

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION II - BUSINESS INTERRUPTION (FIRE)

EARTHQUAKE (FIRE AND SHOCK)

Attached to and forming part of the Policy No

In consideration of the payment of the after mentioned premium, it is hereby agreed and declared that, notwithstanding anything in the within written policy contained to the contrary, the term 'Damage' as defined in this policy shall (subject always to the Conditions hereinafter contained) extend to include Earthquake.

CONDITIONS

Provided that it is hereby further expressly agreed and declared that:

1. The liability of the Company shall in no case under the Endorsement and the Policy exceed the sum insured by this Policy.
2. All the Conditions of this Policy shall apply in all respects to the insurance granted by this exclusion save in so far as the same may be expressly varied by the above Conditions.
3. The Conditions herein shall apply only to the insurance granted by this extension and the Conditions of the Policy shall apply in all respects to the insurance granted by the policy as if this Endorsement had not been made thereon.

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